COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 340 OF 2016 & IA NOS. 738 AND 743 OF 2016

Dated: 6th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Azure Sunrise Pvt. Ltd.			Appellant(s)
Vs. Chamundeshwari Electricity Supply Corporation Ltd. & AnrRespondent(s)			
Counsel for the Appellant(s)	:	Ms. Shikha Tandon Ms. Shreya Som	
Counsel for the Respondent(s)	:	Mr. Sandeep Grover Ms. Pankhuri Bhardw	aj for R.1

ORDER

Learned counsel for the appellant is stated to be unwell. It is stated that respondents have no objection for adjournment of the matter.

List the matter on 22.08.2017.

(I.J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/kt